



GOVERNMENT OF INDIA
TRADE MARKS REGISTRY
Intellectual Property Bhavan, Near Antop Hill Head Post Office
S.M. Road, Antop Hill, Mumbai - 400037 Tel: 24101144, 24101177, 24148251, 24112211
Fax: 24140808, 24132295 Website: www.ipindia.gov.in

TRADE MARKS REGISTRY, MUMBAI OPPOSITION HEARING BOARD CONTESTED MATTERS (JULY 2024)

SR. NO.	DATE OF HEARING	APPLN NO.	OPPOSITION NO.	TRADE MARK APPLIED	APPLICANT NAME	APPLICANT AGENT	OPPONENT NAME	OPPONENT AGENT	HEARING OFFICER
1	01.07.2024	543355	51266	CAPTAIN KHUSHBU	BRAND ASSOCIATES LTD.	ANAND AND ANAND.	KOCHAR BROTHERS RICE MILLS	H.P. SINGH ADVOCATAE	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
2	01.07.2024	543576	56994	DURATIK	BORAX MORARJI LIMITED		SARDA PLYWOOD INDUSTRIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
3	01.07.2024	543991	52638	BIOMOX	MAXHEAL PHARMACEUTICALS (INDIA)	FATEHCHAND C. SHAH & CO	PHARMASYNTH FORMULATIONS LTD.	AJAY SAHNI & ASSOCIATES	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
4	01.07.2024	544334	56273	EXCELON	JERRYL PHARMACEUTICALS		NOVARTIS AG.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
5	01.07.2024	544413	204564	HMT	SARASWATI STOVES		HMT LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
6	01.07.2024	544873	50212	ANCHOR	ANCHOR ELECTRONICS & ELECTRICALS PVT. LTD.		ANCHOR ELECTRONICS & ELECTRICALS PVT. LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
7	01.07.2024	544873	50260	ANCHOR	ANCHOR ELECTRONICS & ELECTRICALS PVT. LTD.		NEW ZEALAND DAIRY BOARD		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
8	01.07.2024	545533	51973	MCBAIN	MCDOWELL S CO. LIMITED	REMFROY & SAGAR,	THE SCOTCH WHISKY ASSOCIATION	LITTLE & COMPANY	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
9	01.07.2024	545930	51127	CASCADE M-PACK RING	TOPACK INDUSTRIES (INDIA) PVT. LTD		GLITSCH (UK) LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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10	01.07.2024	545929	51126	CASCADE M-PACK RING	TOPACK INDUSTRIES (INDIA) PVT. LTD		GLITSCH (UK) LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
11	02.07.2024	546927	52843	ASHOKA	ATUL TRADE MARKS COMPANY	V.P. GHIRAIYA,	RAVI PRAKASHAN,	BRIJESH RANI GUPTA	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
12	02.07.2024	547189	51523		WESTERN INDIA MENTLES MFG. CO.	W.S. KANE & CO.	ANCHOR ELECTRICALS LTD.,	M.P.MIRCHANDANI & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
13	02.07.2024	547456	51117	AMAR	AMAR SOAP WORKS.	TRIDEVI & COMPANY	ALKEM LABORATORIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
14	02.07.2024	547659	58685	TIGER BALM	HAW PAR BROTHERS INTERNATIONAL LIMITED	DEPENNING & DEPENNING,	RANGOON CHEMICAL WORK PVT. LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
15	02.07.2024	548272	50986	ZANDRIL	SIMPSON & BROWN		THE ZANDU PHARMACEUTICAL WORKS LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
16	02.07.2024	548272	51116	ZANDRIL	SIMPSON & BROWN		PARKE, DAVIS & COMPANY LLC	REMFREY & SAGAR,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
17	02.07.2024	548467	52854	FOUR BUTTERFLY	M/S. SHAH TRADERS.	M. P. MIRCHANDANI & CO.	J.J. GANDHI & CO.	J.J. GANDHI & CO.,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
18	02.07.2024	548591	50584	KOLI KOLA	BAPURAO JINAPPA KOLI		THE COCA -COLA COMPANY		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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19	02.07.2024	548762	51890	BIO NEURON INJECTION	BIO-ETHICALS PHARMA LIMITED	ADITYA & CO.	FRANCO-INDIAN PHARMACEUTICAL PVT. LTD	VISHESH & ASSOCIATES	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
20	02.07.2024	548766	51852	FLOX	BIO-ETHICALS PHARMA LIMITED	FATEHCHAND C. SHAH & CO.	VIVIDHMARGI INVESTMENTS PVT. LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
21	02.07.2024	548766	51855	FLOX	BIO-ETHICALS PHARMA LIMITED	FATEHCHAND C. SHAH & CO.	ALLERGAN INC.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
22	02.07.2024	548766	51856	FLOX	BIO-ETHICALS PHARMA LIMITED	FATEHCHAND C. SHAH & CO.	THEMIS CHEMICALS LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
23	02.07.2024	548766	51889	FLOX	BIO-ETHICALS PHARMA LIMITED	FATEHCHAND C. SHAH & CO.	LABORATORIES GRIFFON PVT LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
24	03.07.2024	54030		ASCOVIT	PACKARD BELL ELECTRONICS, INC.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
25	03.07.2024	565613	59175	SONA SIKKA	AJA Y FOOD PRODUCTS (PVT) LTD		SONA SPICES PVT. LTD,	G L VERMA	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
26	03.07.2024	567889		POLYOLEFIN	POLYOLEFINS INDUSTRIES LIMITED		NATIONAL ORGANIC CHEMICAL INDUSTRIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
27	03.07.2024	567884		POLYOLEFIN	POLYOLEFINS INDUSTRIES LIMITED		NATIONAL ORGANIC CHEMICAL INDUSTRIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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28	03.07.2024	567885		POLYOLEFIN	POLYOLEFINS INDUSTRIES LIMITED		NATIONAL ORGANIC CHEMICAL INDUSTRIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
29	03.07.2024	567886		POLYOLEFIN	POLYOLEFINS INDUSTRIES LIMITED		NATIONAL ORGANIC CHEMICAL INDUSTRIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
30	03.07.2024	567899		POLYOLEFIN	POLYOLEFINS INDUSTRIES LIMITED		NATIONAL ORGANIC CHEMICAL INDUSTRIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
31	03.07.2024	567890		POLYOLEFIN	POLYOLEFINS INDUSTRIES LIMITED		NATIONAL ORGANIC CHEMICAL INDUSTRIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
32	03.07.2024	567892		POLYOLEFIN	POLYOLEFINS INDUSTRIES LIMITED		NATIONAL ORGANIC CHEMICAL INDUSTRIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
33	03.07.2024	567894		POLYOLEFIN	POLYOLEFINS INDUSTRIES LIMITED		NATIONAL ORGANIC CHEMICAL INDUSTRIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
34	03.07.2024	567872		POLYOLEFIN	POLYOLEFINS INDUSTRIES LIMITED		NATIONAL ORGANIC CHEMICAL INDUSTRIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
35	03.07.2024	567881		POLYOLEFIN	POLYOLEFINS INDUSTRIES LIMITED		NATIONAL ORGANIC CHEMICAL INDUSTRIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
36	03.07.2024	567883		POLYOLEFFIN	POLYOLEFINS INDUSTRIES LIMITED		NATIONAL ORGANIC CHEMICAL INDUSTRIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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37	03.07.2024	567997		STYLIN	RAKESH KEJRIWAL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
38	03.07.2024	568061	95792	DILKUSH	BROOKE BOND INDIA LTD		DILKHUSH TEA DEPOT	R. K. DEWAN & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
39	04.07.2024	570011	57145	GOLD FLAKE	GTC INDUSTRIES LIMITED		ITC LIMITED	S. MAJUMDAR & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
40	04.07.2024	570156	59354	AMOXYCILLIN CAPSULES B.P.250 MG	KOPRAN LIMITED	INTERNATIONAL TRADE MARK BUREAU	BEECHAM GROUP P.L.C.	REMFREY & SAGAR	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
41	04.07.2024	571038	193985	ENGLISH BONUS 555	MURLIDHAR SOBHRAJ CHABBRIA	INTERNATIONAL TRADE MARKS BUREAU.	PARKSONS GAMES & SPORTS	BHAGWATI AND CO	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
42	04.07.2024	571898	106052	EUROSTAR	EUREKA FORBES LIMITED	SURESH & CO.	SOCIETE NATIONALE DES CHEMINS DE PER FRANCAIS (S.N.C.F.	CRAWFORD BAYLEY & CO	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
43	04.07.2024	571896	113605	EUROSTAR	EUREKA FORBES LIMITED	SURESH & CO.	RAJU TEJUMAL JETHWANI	CHANDRAKANT M. JOSHI,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
44	04.07.2024	573199	58507	WATERMAN	WATERMAN S. A	K&S PARTNERS	K.B. Hiralal & Sons	Indian Trade Marks Co	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
45	04.07.2024	574484	55422	SEACAL	AR-EX LABORATORIES PVT. LTD.		ELDER PHARMACEUTICALS LTD.	INTERNATIONAL TRADE MARK BUREAU.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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46	04.07.2024	574484	57304	SEACAL	AR-EX LABORATORIES PVT. LTD.		CHANEL LIMITED	L.S DAVAR & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
47	04.07.2024	575297	56175	CIPROMYCETINE	MAC LABORATORIES LTD.	INTERNATIONAL TRADE MARKS BUREAU.	PARKE, DAVIS & COMPANY LLC	LALL & SETHI	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
48	04.07.2024	575394	725043	ARTIMOX	VIVA PHARMA PRIVATE LIMITED	J. S. SARKAR & CO.	SUN PHARMACEUTICAL INDUSTRIES LIMITED	AMARJIT & ASSOCIATES.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
49	04.07.2024	575395	170735	EVACULAX	VIVA PHARMA PRIVATE LIMITED		FRANCO-INDIANRESEARCH PVT.LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
50	08.07.2024	549270	52612	FORD	G. M. BREWERIES LIMITED	GAJRIA & CO.	FORD MOTOR COMPANY OF CANADA LIMITED	REMFREY & SAGAR	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
51	08.07.2024	549767	51125	COCORAJ	RAJ OIL MILLS		THE BOMBAY OIL INDUSTRIES LIMITED	LALL LAHIRI & SALHOTRA	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
52	08.07.2024	549984	50162	SHARP	SHARP BATTERIES & ALLIED INDUSTRIES PRIVATE LIMITED	TAS & CO	SHARP KABUSHIKI KAISHA (SHARP CORPN.)	MOHAN ASSOCIATES	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
53	08.07.2024	549984	50211	SHARP	SHARP BATTERIES & ALLIED INDUSTRIES PRIVATE LIMITED	TAS & CO	VEE KAY BATTERY HOUSE		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
54	08.07.2024	550103	51119	ELTOCIN-DS			GLAXO GROUP LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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55	08.07.2024	550103	51176	ELTOCIN-DS			DOLPHIN LABORATORIES LTD		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
56	08.07.2024	550102	51118	ELTOCIN			GLAXO GROUP LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
57	08.07.2024	550102	51175	ELTOCIN			DOLPHIN LABORATORIES LTD		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
58	08.07.2024	551322	186709	CELLOLIN	AUXITEX	V. NARAYANA RAO.	CELLO PLASTIC INDUSTRIAL WORKS	ADV. G.B. PANCHAL	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
59	08.07.2024	551792	52375	LUVOX	ABBOTT PRODUCTS OPERATIONS AG	ZEUSIP	LUPIN LABORATORIES LTD	INTERNATIONAL TRADEMARKS BUREAU	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
60	09.07.2024	552498	52447	GRISIN	NEUMED LAB				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
61	09.07.2024	553014	246560	AVON Garden Mist	FERNHILI LABORATORIES		AVON CYCLES LIMITED	MADAMSER & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
62	09.07.2024	553151	51262	LYSIRON	JOHNSON & JOHNSON		KLAR SEHEN PVT. LTD.	K & S PARTNERS	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
63	09.07.2024	553961	59115	MADHURAS	CHIRAYU PHARMACEUTICALS	DELHI REGISTRATION SERVICES	BHARAJ MANUFACTURING CO	SHUKLA TRADE MARK CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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64	09.07.2024	554308	56571	SWASTI BRAND	ASHOK KUMAR KATARIA	S.M. GUPTA & CO.	M/s AGRA OIL & GENERAL INDUSTRIES LTD.	P.K. ARORA, ADVOCATE	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
65	09.07.2024	554319	51528	TISCO	SAMPAT KUMAR BAID		TATA IRON AND STEEL CO. LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
66	09.07.2024	556065	50626	LACTOPEN	LIFELINE PHARMA	NAINAR DAYAKAR, ADVOCATE	LABORATORIES GRIFFON PVT.LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
67	09.07.2024	556065	50689	LACTOPEN	LIFELINE PHARMA	NAINAR DAYAKAR, ADVOCATE	BIOTEST AG	D. P. AHUJA & CO	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
68	09.07.2024	556067	50624	AMOELIN	LIFELINE PHARMA	NAINAR DAYAKAR, ADVOCATE			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
69	09.07.2024	556151	59195	RUCHI'S	RUCHI PRIVATE LIMITED	LALJI ADVOCATES	MODI VANASPATI MFG. CO.	THE ACME CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
70	10.07.2024	575399	209456	AROVENT	VIVA PHARMA PRIVATE LIMITED		POLYMED HEALTHCARE (INDIA) PVT LTD	TAS & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
71	10.07.2024	576722	57477	HEP	AMITY PERFUMES PRIVATE LIMITED.		LUPIN LABORATORIES LTD		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
72	10.07.2024	577024	56934	CROWN	TELEVISION & COMPONENTS LIMITED		K. G. & CROWN APPLIANCES PVT. LIMITED	RAJ TRADE MARK CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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73	10.07.2024	577490	59982	RAPIDACT	NOVO NORDISK A/S	DEPENNING & DEPENNING	LI TAKA PHARMACEUTICALS LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
74	10.07.2024	577734	58559	GOLD COIN	HARISH RAMLAL BHATIA	G.S. RIJHWANI & CO.	POPULAR BREAD FACTORY	M.P.MIRCHANDANI & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
75	10.07.2024	579558	60938	PRINCE	GANGJI SAMJI CHHEDA	-	KALSI ENGINEERS	AMARJIT & ASSOCIATES	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
76	10.07.2024	578690	56316	ARCEF	ARMOUR BIO-TECH PRIVATE LIMITED.		LUPIN LABORATORIES LTD	INTERNATIONAL TRADE MARKS BUREAU.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
77	10.07.2024	581231	203613	DRUM BEATER	PADMASHRI DR. VITHALRAO VIKHE PATIL	THAKUR & CO.	THE SCOTCH WHISKY ASSOCIATION	R.K.DEWAN & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
78	10.07.2024	582479	59513	GOOD KNIGHT	M.N.SHAH		GODREJ SARA LEE LIMITED	KHAITAN & CO	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
79	11.07.2024	582565	731126	VIJAY CEMENT	J. VIJAYA JEYARAMAN		CALCOM CEMENT INDIA LTD	L.S. DAVAR & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
80	11.07.2024	582543	57297	BLACKMAIL	CLIFF CREATION		PANSONS KNITWEARS PVT. LTD.	WORLDWIDE REGISTRATION BUREAU	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
81	11.07.2024	583233	55087		NEON LABORATORIES PVT. LTD.		AMERICAN HOME PRODUCTS CORPN.	JEHANGIR GULABBAI & BILIMORIA & DARUWALLA	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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82	11.07.2024	583281	58283	VISA	M/S. T. M. ENTERPRISES	HEENA MOHINANI	VISA INTERNATIONAL SERVICE ASSOCIATION	L.S.DAVAR & CO	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
83	11.07.2024	584126	57383	DIAMOND QUEEN	DIAMOND BISCUIT CO.		WINDSOR FOODS LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
84	11.07.2024	584378	55961	ONDARON	P.C.I. PHARMACEUTICAL PVT. LTD.		WOCKHARDT LIMITED	REMFY & SAGAR	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
85	11.07.2024	584378	55963	ONDARON	P.C.I. PHARMACEUTICAL PVT. LTD.		WOCKHARDT LIMITED	REMFY & SAGAR	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
86	11.07.2024	585524	57682	KAMAL	PRAVIN G. BAFNA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
87	11.07.2024	586706	59751	ROXIROL	CONCEPT PHARMCEUTICALS LIMITED.		F. HOFFMANN-LA ROCHE AG.KOLKATA		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
88	11.07.2024	586867	59764	EMITIN	CACHET PHARMACUTICALS PVT. LTD.		MERCK KGAA	LALL & SETHI	RajaManickam sir Assistant Registrar
89	11.07.2024	587441	55515	BEEMAX	BEEMAX AUTO ACCESSORIES PRIVATE LIMITED		MEX SWITCHGEAR PVT LTD		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
90	11.07.2024	587746	59262	DOCTOR	RAMA ANIL BHAGAT		VIKRANT CHEMICO INDUSTRIES (P) LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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SR. NO.	DATE OF HEARING	APPLN NO.	OPPOSITION NO.	TRADE MARK APPLIED	APPLICANT NAME	APPLICANT AGENT	OPPONENT NAME	OPPONENT AGENT	HEARING OFFICER
91	15.07.2024	556696	57716	LEVISH	BALLY POLYURETHANE CO. LTD.		LEVI STRAUSS & CO.	ANAND & ANAND	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
92	15.07.2024	557677	93976	ATLAS	BHAWARLAL K. BHATI		ATLAS CYCLE INDUSTRIES LTD.	H.P.SINGH.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
93	15.07.2024	557824	96363	FAB-X	LAKHAN S. GURNANI		COLGATE- PALMOLIVE COMPANY	REMFREY & SAGAR	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
94	15.07.2024	558522	55714	SALORA	VIJAY T PARWANI	THAKKAR ASSOCIATE,	SALORA INTERNATIONAL LIMITED	R. K. DEWAN & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
95	15.07.2024	559685	57943	JAI KISAN	BHARAT J. SHAH	CHANDRKANTA M. JOSHI,	SIL VASSA PIPES PVT. LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
96	15.07.2024	559685	57953	JAI KISAN	BHARAT J. SHAH	CHANDRKANTA M. JOSHI,	RASHMI ENTERPRISES	ADV. SURESH KUMAR AGARWAL,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
97	15.07.2024	560160	87280	KID'S CARE	NOBLE ENTERPRISES.	THAKUR & CO.	BHARAT ENTERPRISES		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
98	15.07.2024	560160	87282	KID'S CARE	NOBLE ENTERPRISES	THAKUR & CO.	BHARAT ENTERPRISES		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
99	15.07.2024	560160	87285	KID'S CARE	NOBLE ENTERPRISES	THAKUR & CO.	BHARAT ENTERPRISES		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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100	18.07.2024	588782	98627	KETOVON	KHANDELWAL LABORATORIES PRIVATE LIMITED		DR. REDDY'S LABORATORIES LTD.	INTERNATIONAL TRADE MARK BUREAU	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
101	18.07.2024	589213	57271	TRIAZOGUARD	GHARDA CHEMICALS PRIVATE LIMITED		JUSTE S.A. QUIMICO FARMACEUTICA	SHAH & SHAH	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
102	18.07.2024	589514	60129	ROOP SANGAM	ROOP SANGAM.		SANGAM (INDIA) LIMITED	SURESH & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
103	18.07.2024	589797	57328	LUKOSID	SIDDHAYU AYURVEDIC RESEARCH FOUNDATION PVT. LTD.		BEECHAM GROUP P.L.C.	REMFREY & SAGAR NEW DELHI	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
14	18.07.2024	590310	57464	KANCHI	HASMUKH CHAGANLAL JAIN		ANIL METALS		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
105	18.07.2024	592115	55676	SAPPHIRE	SHREYA LIFE SCIENCES PRIVATE LIMITED	LITMUS LEGAL	SAPPHIRE CAPSULES PVT. LTD.	V. S. HEGDE.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
106	18.07.2024	592740	59462	CAMEL	SHRIRAN KISANLAL SARDA		JAPAN TOBACCO INC.	ANAND AND ANAND	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
107	18.07.2024	594900	56702	PILON	ICPA HEALTH PRODUCTS PVT. LTD.		P. BANERJI MIHIJAM	S. MAJUMDAR & CO	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
108	18.07.2024	596217	74674	CARE	GUFIC LIMITED		WINGS PHARMACEUTICALS PVT. LTD.	AJAY SAHNI	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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109	18.07.2024	596180	---	GARDEN	GARDEN SILK MILLS PRIVATE LIMITED	KHAITAN & CO	--	--	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
110	18.07.2024	596293	57706	MADRICE LACROIX	ROSHAN WATCHES PVT. LTD.		DESCO VON SCHULTHESS AG.	REMFREY & SAGAR	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
111	18.07.2024	596414	59845	ZITHROCIN	MACLEODS PHARMACEUTICALS PVT. LTD.		PFIZER INC.	CRAWFORD BAYLEY & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
112	22.07.2024	560160	87280		NOBLE ENTERPRISES.	THAKUR & CO.			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
113	22.07.2024	560160	87282	KID'S CARE	NOBLE ENTERPRISES.	THAKUR & CO.	BHARAT ENTERPRISES	KAMLESH THUKRAL	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
114	22.07.2024	560160	87285	KID'S CARE	NOBLE ENTERPRISES.	THAKUR & CO.	BHARAT ENTERPRISES	KAMLESH THUKRAL	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
115	22.07.2024	560398	55535	TERRACOAT	TERRACO LIMITED	DEPENNING & DEPENNING			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
116	22.07.2024	560398	55536	TERRACOAT	TERRACO LIMITED	DEPENNING & DEPENNING			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
117	22.07.2024	561010	58823	SHAKTI	DHANAJI LAKHAMSHI SHAH		SAKTHI TRADING COMPANY		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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118	22.07.2024	561010	59183	SHAKTI	DHANAJI LAKHAMSHI SHAH		KEWAL KRISHNAN KUMAR	WORLDWIDE REGISTRATION BUREAU	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
119	22.07.2024	561128	57686	TOFLOXIN	AMERICAN CYANAMID COMPANY.,	CRAWFORD BAYLEY & CO.	WOCKHARDT LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
120	22.07.2024	561627	57524	RTIMOX	ELDER PHARMACEUTICALS LIMITED		MAPRA LABORATORIES PVT. LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
121	22.07.2024	561647	53992	TONIVITON	ELDER PHARMACEUTICALS LIMITED	J. L. SAXENA	P. BANERJI MIHIJAM		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
122	23.07.2024	561800	60204	RUCHI'S NUTROMA	RUCHI PRIVATE LIMITED/ PATANJALI FOODS LIMITED	ATHENA LEGAL	BRITANNIA INDUSTRIES LIMITED	L.S.DAVAR & CO	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
123	23.07.2024	561902	58653	EDITOR'S CHOICE	OBSERVER (INDIA) LIMITED.		BIOLOGICAL.E.LTD.	R. K. DEWAN & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
124	23.07.2024	562239	56349 & 56350	CEFIM	WOCKHARDT LIMITED.		GLAXO INDIA LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
125	23.07.2024	563817	170532	MDS	MDS SWITCHGEAR LIMITED	ARJUN T. BHAGAT & CO.	MDS MINING & DRILLING SERVICES	ARIKASERY LAW & MARKS,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
126	23.07.2024	564024	59311	CHANDAN	HIRALAL BHAGWANDAS SUGANDH	M.P.MIRCHANDANI & CO	CHAND CO. PERFUMERS.	ARORA REGISTRATION SERVICE	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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127	23.07.2024	564024	59311	CHANDAN	HIRALAL BHAGWANDAS SUGANDH	M.P.MIRCHANDANI & CO	VIJAYA CHEMICALS & TOILET WORKS	NAINAR DAYAKAR.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
128	23.07.2024	615315	129164	PARAFORTAN	KHANDELWAL LABORATORIES PRIVATE LIMITED	R. K. DEWAN & CO.	GLAXO SMITHKLINE PHARMACEUTICALS LTD		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
129	23.07.2024	615404	184845	MAGGI	SWARAJ DOMESTIC AND INDUSTRIAL APPLIANCES PRIVATE LIMITED.	B.N. POOJARI	SOCIETE DES PRODUITS NESTLE S. A.	INTTL ADVOCARE.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
130	23.07.2024	617255	170705	BAJAJ	BAJAJ ELECTRICALS LIMITED.	INTERNATIONAL TRADE MARKS BUREAU	HAR SWARUP SHRICHAND	ARJUN T. BHAGAT & CO.,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
131	23.07.2024	617256	170704	BAJAJ	BAJAJ ELECTRICALS LIMITED.	INTERNATIONAL TRADE MARKS BUREAU	HAR SWARUP SHRICHAND	ARJUN T. BHAGAT & CO.,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
132	23.07.2024	617419	726741	EUROCLEAN 2000	EUREKA FORBES LIMITED		SKOL BREWERIES LTD	ANAND AND ANAND.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
133	24.07.2024	596841	4338	MICKEY MOUSE	DISNEY ENTERPRISES, INC.,	SAIKRISHNA & ASSOCIATES	MIKI RUBBER IND.	ARORA REGISTRATION SERVICE	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
134	24.07.2024	596841	87692	MICKEY MOUSE	DISNEY ENTERPRISES, INC.,	SAIKRISHNA & ASSOCIATES	MIKI RUBBER IND.	ARORA REGISTRATION SERVICE	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
135	24.07.2024	596843	258912	MICKEY MOUSE	M/S. DISNEY ENTERPRISES, INC	SAIKRISHNA & ASSOCIATES	BONIE APPARELS PVT. LTD.	D. SEN & CO	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS

